

Name of the Corporate Debtor: Landmark Motels & Travels Private Limited; Date of Commencement of CIRP: 18.08.2026; List of Creditors as on: 08.09.2026

Annexure-8

Summary of List of Operational Creditors (Other than Workmen and Employees and Government Dues) w.r.t. Form B

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted		Whether related party?	% Voting Share in CoC (where applicable)	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Amount covered by security interest	Amount covered by guarantee	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Remarks, if any
		Date of Receipt	Amount Claimed (Rs.)	Amount of claim admitted (Rs.)	Nature of Claim									
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-



ANIL KOHLI

Interim Resolution Professional

Landmark Motels and Travels Private Limited

IBBI Regn. No.: IBBI/IPA-001/IP-P00112/2017-2018/10219

AFA Valid Upto: 30.06.2027

Email: insolvency@arck.in/ibc.landmark@outlook.com

409, Ansal Bhawan, 16 K.G. Marg (Connaught Place)

New Delhi – 110001